

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT No- II**

*** **

**(30)C.P.(IB)-3899(MB)/2019
Safintra Roofing (India) Ltd
V/s
Larsen & Toubro Limited**

*** **

Dated 5th April, 2021

ORDER

The matter is taken up through Virtual Hearing. Ld. Counsel Mr. Rashid Boatwalla appeared for the Respondent. Due to paucity of time the matter could not be taken up. List the matter on **3rd May 2021**.

Sd/-

MOHAMMED AJMAL

Member (Judicial)

ANKIT

Sd/-

RAVIKUMAR DURAISAMY

Member (Technical)